

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No. 2511/94

New Delhi, this the 26th day of August, 1999

HON'BLE SHRI S.R. ADIGE, VICE-CHAIRMAN (A)
HON'BLE SHRI KULDIP SINGH, MEMBER (J)

Constable Rambir Singh,
s/o Shri Suraj Mal,
No. 986/NE (PSI No. 2889033),
N.E District Lines, P.S. Seelampur,
Delhi.

...Applicant

(By Advocate: None)

Vs.

1. Commissioner of Police,
Police Headquarters,
MSO Building, IP Estate,
New Delhi.
2. Additional Commissioner of Police,
New Delhi Range, Police Hqrs.,
MSO Building, IP Estate,
New Delhi.
3. D.C.P., N.E. District,
Seelampur, Delhi.

...Respondents

(By Shri Prem Singh, departmental representative)

O R D E R (ORAL)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A)

None is present on behalf of applicant even on the second call. Shri Prem Singh, Departmental representative, appears on behalf of respondents. In the absence of applicant, the OA is dismissed for default and non-prosecution.

(KULDIP SINGH)
MEMBER (J)

garesh/

(S.R. ADIGE)
VICE CHAIRMAN (A)